

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/05/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Singh,Adv.

For Respondent(s)

Mr.Upendra Mishra,adv.
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the respondent Nos. 1 & 2 are present. The said respondents have already filed the counter affidavit.

What gets revealed from the perusal of the office report is that service is complete as against the respondent Nos. 3 & 4, but no one has entered appearance on their behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M.K.HANJURA)
Registrar

SB